

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 56 of 2013, 68 of 2013 and 84 of 2013

Dated : 27th July, 2015

In the matter of:

Appeal No. 56 of 2013

Talwandi Sabo Power Ltd. Appellant(s)
Versus
Punjab State Power Corp. Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : None
Counsel for the Respondent (s) : Ms. Shikha Ohri for R.No.2

Appeal No. 68 of 2013

Nabha Power Ltd. & Anr. Appellant(s)
Versus
Punjab State Power Corp. Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Ms Saloni Tangri
Counsel for the Respondent (s) : Ms. Shikha Ohri for R.No.2

Appeal No. 84 of 2013

Talwandi Sabo Power Ltd. Appellant(s)
Versus
Punjab State Power Corp. Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : None
Counsel for the Respondent (s) : Ms. Shikha Ohri for R.No.2

ORDER

Bench did not assemble today.

Matter is posted for hearing on **21st August, 2015.**

Court Master

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